

§
SLP(C)No. 10852 OF 2000

ITEM No.4

Court No.11

SECTION XVI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10852/2000

(From the judgement and order dated 07/02/2000 in OO 212/94
in CO 6706(W)/91 of The HIGH COURT OF CALCUTTA)

RABINDRA NATH GHOSAL

Petitioner (s)

VERSUS

UNIVERSITY OF CALCUTTA & ORS.
(With prayer for interim relief)
(For Final Disposal)

Respondent (s)

Date : 17/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Mr. Jaideep Gupta, Adv
Mr. S Bhatnagar, Adv.
Mr. S Dube, Adv.
Mr. N Dube, Adv.
Ms. Indra Sawhney, Adv.

For Respondent (s) Mr. L Nageshwar Rao, Sr. Adv.
Mr. Pijush K. Roy, Adv.
Mr. Ratan Kumar Choudhuri, Adv.
Mr. B S Rajesh Roshan, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

List next week.

.SP1

(Prem Prakash)
Court Master

(Kanchan Jain)
AR-cum-PS